GOVERNMENT OF INDIA MINISTRY OF AYUSH

Lok SABHA UNSTARRED QUESTION NO. 962

ANSWERED ON 25.07.2025

Exclusion of Yoga and Naturopathy from NCISM

† 962 Shri Gumma Thanuja Rani:

Will the Minister of AYUSH

be pleased to state:

- (a) Whether Government is aware of concerns raised regarding the exclusion of Yoga and Naturopathy from the National Commission for Indian System of Medicine (NCISM);
- (b) if so, the details thereof, including the rationale for this exclusion and its impact on professionals in these disciplines;
- (c) whether the Ministry is considering any measures to integrate Yoga and Naturopathy under the NCISM framework to provide regulatory oversight and professional recognition; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) and (b) Yes. Yoga and Naturopathy were not included in the erstwhile Indian Medicine Central Council Act, 1970 and accordingly were also not considered for inclusion in the National Commission for Indian System of Medicine Act, 2020, as unlike other Indian System of Medicines, these are drugless systems. However, Ministry of Ayush has been consistently working towards the promotion and strengthening of Yoga and Naturopathy and has established an apex Central Research Council namely the Central Council for Research in Yoga and Naturopathy (CCRYN) and the teaching institutions such as the National Institute of Naturopathy (NIN) and the Morarji Desai National Institute of Yoga (MDNIY).

(c) and (d) No such measures have been considered yet.
